

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

20. IA 1790(MB)2024  
IN  
C.P. (IB)/188(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.06.2024**

Name of the Party: Aditya Birla Finance Limited  
Vs  
Delta Iron And Steel Company Private  
Limited

Section 7, 19(2) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

None present.

Post this matter on **15.07.2024**.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**